## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 11.02.2020 NOTICE

## Take notice that the following matter will not be taken up on 12.02.2020 in the Court of Chairperson, The next date of hearing is 13.02.2020.

S. No.	Case No.	Name of the parties	Councel for Appellants	Councel for
				Respondents
1.	Competition Appeal (AT) No. 51 of 2019	National Consumers Co- operative Federation of India Lrtd. Vs.	Ankit Kohli	Sujoy Mondal-R1,2
		New Town Electric Supply Company Ltd. & Ors.		
2.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
3.	Competition App. (AT) No. 23 of 2018 <b>Part Heard</b>	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of	PranjalPrateek	Samar Bansal (R-CCI)
		India & Ors. <b>With</b>		
4.	Competition App. (AT) No. 24 of 2018 <b>Part Heard</b>	Spice Jet Ltd. Vs. Competition Commission of India & Ors.	Atul Sharma	Samar Bansal (R-CCI)
5.	Competition App. (AT) No. 25 of 2018 <b>Part Heard</b>	With Jet Airways (India) Ltd. Vs. Competition Commission of India &Anr.	Prerna	Samar Bansal (R-CCI)
6.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), MM Sharma (R19) Pankaj Bhagat (R9,12,16,17 &20),
7.	Competition. App. (AT) No. 86 of 2018	With Balrampur Chini Mills Ltd Vs. CCI & Ors With	Gautam Shahi	Gautam Shahi (R14) Navdeep Singh Suhag- CCI
8.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. With	Naveen Chawla	Saurabh Mishra-CCI

9.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs.	P.K. Bhalla	
	(A1) NO. 92 01 2010	Competition Commission of India & Anr. With		
10.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. With	M.M. Sharma	Sanyat Lodha-R1
11.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sanjeev Kumar Singh	Sanyat Lodha- R1
12.	Competition. App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. <b>With</b>	Rishi Agrawala	
13.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India &Ors. With	Avdhesh Bairwa	Saurabh (R-CCI)
14.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. With	Pankaj Bhagat	Sanyat Lodha
15.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. With	Anil Kumar Mishra	Sanyat Lodha
16.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Sanyat Lodha
17.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. With	Sindoora VNL	Sanyat Lodha- R1 Manu Krishnan-R3
18.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs.	Pankaj Bhagat	Navdeep Singh Suhag- R1

		Competition Commission of India & Anr. <b>With</b>		
19.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. With	Sushil Shukla	Saurabh Mishra
20.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
21.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India &Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
22.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
23.	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha
24.	Competition. App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India &Ors.	Sudpito Sarcar	Udayan Jain

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